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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 370/2017

BENNETT COLEMAN & COMPANY LIMITED ..... Plaintiff

Through: Ms. Moulshree Shukla Advocate

versus

ARG OUTLIER MEDIA ASIANET NEWS PRIVATE LTD& ORS.

.... Defendant

Through: Mr. Rajat Pradhan Advocate

**CORAM:** 

SH. RAKESH PANDIT (DHJS), JOINT REGISTRAR

(JUDICIAL)

<u>ORDER</u>

**%** 12.10.2018

IA No. 7518/2018(under Order 1 Rule 10 CPC by plaintiff)

Learned counsel for the defendants submits that he is also representing the proposed defendant and seeks time to file reply. Heard. Request allowed. Reply be filed within two weeks from today to be followed by rejoinder if any within the next two weeks.

## IA No. 7519/2018(under Order 6 Rule 17 CPC by plaintiff)

Relist for further proceedings on 17.12.2018.

SH. RAKESH PANDIT (DHJS)
JOINT REGISTRAR (JUDICIAL)

**OCTOBER 12, 2018** hk